

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

AUCTION NOTICE

ROC.No.28/2023-APHC VEHICLES

DATE: 04.02.2023

The High Court of Andhra Pradesh has decided to dispose of the following four (04) two wheelers by Public Auction in "AS IS WHERE IS CONDITION", as recommended by the Motor Vehicles Inspector, Mangalagiri for condemnation as 'Scrap'. The details of the two wheelers and the upset prices fixed by the Regional Transport Officer, Guntur are as under.

Sl. No.	Vehicle No.	Make	Month & Year of manufacture	Date of Registration	Upset price fixed by the MVI (Rs.)
1	AP 12 H 2640	Hero Honda Splendor+	April, 2008	10.06.2008	3,300/-
2	AP 12 M 0807	Hero Honda Splendor+	March, 2012	27.03.2012	3,300/-
3	AP 12 M 0808	Hero Honda Splendor+	February, 2012	27.03.2012	3,300/-
4	AP 09 BY 4736	Honda Activa	March, 2010	28.05.2010	2,300/-

Auction will be held on the premises of the High Court of Andhra Pradesh, Nelapadu, Tulluru Mandal, Guntur District on 25.02.2023 at 11.30 a.m.

The interested persons may participate in the auction. The successful bidder shall have to deposit the total bid amount immediately.

The High Court has the discretion to accept or reject the auction sale in favour of any one.

The interested persons may register their names with the undersigned at 10.30 a.m. on 25.02.2023.

The above two wheelers are available for inspection at the High Court premises from 10.30 a.m. to 5.00 p.m. on any working day.


REGISTRAR (PROTOCOL)